

**NATIONAL COMPANY LAW TRIBUNAL**  
**NEW DELHI BENCH**

C. P. No. 120(ND)09

**CORAM:**

**PRESENT: SH. S. K. MOHAPATRA**  
**HON'BLE MEMBER(T)**

**SMT. INA MALHOTRA**  
**HON'BLE MEMBER (J)**

**ATTENDANCE-CUM-ORDER SHEET OF THE HEARING BEFORE NEW DELHI BENCH OF THE NATIONAL COMPANY LAW TRIBUNAL ON 21.12.2017**

**NAME OF THE COMPANY:** Sh. Neelamber Agarwal V/s. M/s. Neel Padam Builders Pvt. Ltd. & Ors.

**SECTION OF THE COMPANIES ACT:** 397/398

| <b>S.NO.</b> | <b>NAME</b> | <b>DESIGNATION</b> | <b>REPRESENTATION</b> | <b>SIGNATURE</b> |
|--------------|-------------|--------------------|-----------------------|------------------|
|--------------|-------------|--------------------|-----------------------|------------------|

|  |                          |      |  |  |
|--|--------------------------|------|--|--|
|  | For the Petitioner (s) : | None |  |  |
|--|--------------------------|------|--|--|

|  |                          |   |  |  |
|--|--------------------------|---|--|--|
|  | For the Respondent (s) : | Mr. Shadan Farasat, Advocate<br>Mr. Shashi Pratap Singh, Advocate |  |  |
|--|--------------------------|---|--|--|

**ORDER**

Contempt Petition be registered separately.

Let reply be filed by the Contemnors.

To come up on 17<sup>th</sup> January, 2018 for further arguments on the Contempt Petition. Main petition be listed on 19<sup>th</sup> February, 2018.

-S-d-1

**(S. K. Mohapatra)**  
**Member (T)**

-S-d-1

**(Ina Malhotra)**  
**Member (J)**